

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 215**

**Company Appeal-245/ND/2022**

**IN THE MATTER OF:**

**Income Tax Officer, Ward 26(3), New Delhi ... Applicant/Petitioner**

**Versus**

**RoC (M/S Vision Realcon Pvt. Ltd.) & Ors. ... Respondent**

**Under Section: 252**

**Order delivered on 16.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM  
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH  
HON'BLE MEMBER (T)**

**PRESENT:**

**For the ROC : Adv. Lata Prajapati**

**For the Appellant : Adv. Puneet Rai,SSC, Adv. Ashvini Kr., Adv.  
Rishabh Nangia, Adv. Nikhil Jain**

**For the Respondent : Adv Mukesh Sukhija**

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Ld. Counsel for the Appellant as well as RD are present and submitted that pleadings have been completed in this matter. List this matter before the Regular Bench on 02.09.2024.

**Sd/-  
(SUBRATA KUMAR DASH)  
MEMBER (T)**

**Sd/-  
(MANNI SANKARIAH SHANMUGA SUNDARAM)  
MEMBER (J)**